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OA No. 328/2013 with MA 00225/14  
Date of Order : 03.07.2014

Mr A.K. Kaushik present for the applicant.  
Ms K. Parveen present for the respondents.

Counsel for the respondents submits that Shri Jaswant Singh Gaur (Applicant) has already joined at Marwar Jn on the post of APM Marwar Jn HO Pali Division from APM (Mails) Pali HO in compliance to the impugned order. Counsel for the respondents submitted copy of certificate of transfer of charge on 09.06.2014.

In view of the submission made by counsel for the respondents, the OA has rendered infructuous. Accordingly, OA is dismissed as rendered infructuous and copy of certificate of transfer of charge submitted by counsel for the respondents may be kept on record.

  
[ Meenakshi Hooja ]  
Administrative Member

  
[ Justice K.C.Joshi ]  
Judicial Member

Ss

  
20/7/14

  
8/7/14